

**Renaming of Willingdon Crescent as  
Indira Gandhi Marg**

1244. SHRI BALASAHEB VIKHE PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Delhi Administration had recommended to his Ministry a proposal to name Willingdon Crescent in New Delhi as 'Indira Gandhi Marg' ;

(b) whether as reported in Hindustan Times dated 21st February, 1985, the Ministry has not favoured the idea and feel that only new roads should be named after national leaders ; and

(c) if so, the guidelines to be followed in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Yes, Sir.

(b) The proposal received from Delhi Administration is under consideration.

(c) According to the guidelines conveyed to the Delhi Administration in 1975, the names of existing streets roads etc. are not normally to be changed. Only new streets/roads and such old streets roads as are in existence, without specific names, could be considered for being named after eminent personalities, local, national or international, to honour them. Only in special and exceptional circumstances, a deviation from these guidelines can be permitted with the approval of the Government of India.

**Landing of International Flights  
at Dabolim, Goa**

1245. SHRI EDUARDO FALEIRO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have received a representation requesting for arrangements for landing of international flights at Dabolim, Goa ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). Representation from various quarters have been received from time to time for the introduction of Air India flights between Goa and points in Gulf, which are considered but because of the inadequacy of traffic this was not found feasible. Air India, however, on the basis of a market survey conducted recently have indicated their desire to commence a once-weekly flight between Kuwait and Goa which will receive consideration. It has also been decided, in principle, to promote international tourist charters to Goa.

**Insufficient Facilities at Airports due  
to Increasing Traffic**

1246 SHRI EDUARDO FALEIRO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the facilities available at many airports in the country are insufficient in view of increasing traffic; and

(b) if so, the steps Government contemplate to improve the facilities at airports ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) The Department of Civil Aviation provides infrastructural facilities and passenger amenities at domestic airports and the Civil enclaves with reference to the type of aircraft operations and the volume of passenger traffic. The provisioning of adequate facilities at the airports including their modernisation and optimisation is a continuous process and its extent depends upon the availability of funds.

(b) It has been the effort of Government to upgrade and improve the facilities